

Scholarships for Post Matric Studies in Hindi to Students of Non-Hindi Speaking States.

2880. Shri Thanulingam Nadar: Will the Minister of Education be pleased to state:

(a) how many students from the State of Madras were awarded scholarships for Post-Matric study in Hindi in 1957-58 and 1958-59 by the Government of India; and

(b) the basis on which these scholarships are awarded?

The Minister of Education (Dr. K. L. Shrimali): (a) 1957-58—30 students against the quota of 30 awards. In addition 4 more scholarships rendered surplus from other States were awarded to Madras.

1958-59—26 students against the quota of 30.

(b) Awards are made on the basis of marks only.

Development of Rural Areas of Delhi

2861. { Shri Naval Prabhakar:
Shri Bhakt Darshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Rural Areas Committee of the Delhi Municipal Corporation has submitted a memorandum to Government regarding development work in the rural areas of Delhi; and

(b) if so, the action taken by the Government thereon?

The Minister of Home Affairs (Pandit G. B. Pant): (a) and (b). The Mayor of Delhi along with the Members of the Rural Areas Committee of the Delhi Municipal Corporation met the Union Home Minister on the 23rd November, 1958. A number of points relating to rural areas of Delhi and their development were discussed. The matter is under examination in consultation with the Chief Commissioner, Delhi, and the Delhi Municipal Corporation.

Explosion in Rourkela Steel Works

2882. Shri Mahanty: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a woman labourer along with her child died in an accident caused by an explosion on the 6th November, 1958 in the Hindustan Steel Works in Rourkela;

(b) if so, under what circumstances the explosion took place; and

(c) the compensation that has been paid to the family of the deceased?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No Sir; a three year old child alone was killed in the explosion.

(b) The explosion was caused by blasting which was being done for the purpose of site formation.

(c) While no compensation is due under the Workmen's Compensation Act, the question of making an *ex-gratia* payment is under consideration.

Scheduled Castes and Scheduled Tribes

2883. Shri Mohan Nayak: Will the Minister of Home Affairs be pleased to state:

(a) the number of gazetted officers in:—

(i) Ministry of Home Affairs Branch dealing with the Scheduled Castes and Scheduled Tribes;

(ii) Office of the Commissioner for Scheduled Castes and Scheduled Tribes;

(iii) Offices of Regional Assistant Commissioner for Scheduled Castes and Scheduled Tribes;

(b) how many of such officers belong to the Scheduled Castes and Scheduled Tribes?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) (i) Eleven

(ii) Nine

(iii) Nine